**Annexure-2**

**Name of the corporate debtor: Kandla Energy and Chemicals Limited : Date of commencement of CIRP 21-10-2022; List of creditors as on 14-11-2022**

**List of unsecured financial creditors belonging to any class of creditors**

(Amount in ₹)

| Sl. No. | Name of cre-ditor | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not a dmitted | Amount of claim und er verifica tion | Remarks if any |
|---|---|---|---|---|---|---|---|---|---|---|---|---|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | Nil | | | | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | | | |